

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5596  
ANSWERED ON:02.05.2000  
ACTIVITIES OF GANGS  
MADHAVRAO SCINDIA;SUSHIL KUMAR SAMBHAJIRAO SHINDE

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether mass-killings and depredations at the hands of gangs operating in jungle areas of Karnataka, Tamil Nadu and other South Indian States have been intensified recently;
- (b) if so, the number of gangmen and others apprehended during the last three years and acquitted in different cases of depredations;
- (c) whether the Union Government have offered to talk with these gangs for surrendering or coming to terms;
- (d) if so, the results thereof; and
- (e) the steps taken or proposed to be taken to evolve a dependable system to prevent the menace in the States ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI CH. VIDYASAGAR RAO)

- (a)&(b): `Public Order` and `Police` being State subjects, information in this regard is not maintained at the Central Government level.
- (c): No, Sir.
- (d): Does not arise.
- (e): Since maintenance of law and order is the primary responsibility of the concerned State Governments, it is for the State Governments to devise methods and take concrete steps in this regard. The Central Government however, shares intelligence with concerned State Governments and provides assistance of Central Para Military Forces, whenever required. In addition, Central assistance for modernisation of Police Force is also available to State Governments.